

**22.03.2010**

**OA No. 103/2010 with MA 103/2010**

Mr. V.K. Mishra, Counsel for applicant.

Heard learned counsel for the applicant.

copy given via  
No. 374  
23/3/10  
*L*

The applicant has moved an MA No. 103/2010 for withdrawing the OA.

In view of the averments made in the MA, the same is allowed. The applicant is permitted to withdraw the OA.

In view of what has been stated above, OA as well as MA shall stand disposed of accordingly.

*✓*  
**(B.L. KHATRI) (M.L. CHAUHAN)**  
**MEMBER (A) MEMBER (J)**

AHQ

16/11/12

दिनांक..... को अदेशानुसार अपनी  
प्राप्तियति वे दिनांक..... 19/11/12  
को भाग-पत्र का दिनांक है।

*S*  
Section Officer (Judicial)  
Central Administrative Tribunal  
Jaipur Bench, JAIPUR